

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

**CP No. 3/97/HDB/ 2022
AND
MA(Companies Act)/6/2022, IA (CA) 51/2023 & IA(CA) 47/2024 in
CP No. 3/97/HDB/ 2022
u/s. 97 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Ravi Shankar Gopalkrishnan

...Petitioner

AND

M/s. Hyderabad Pollution Controls Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 3/97/HDB/ 2022

Learned Counsel Dr SV Ramakrishna, for petitioner present through Video Conference.

Learned Counsel Mr Rajendran, for respondent present through Video Conference.

For consideration, call on 01.08.2024.

MA(Companies Act)/6/2022, IA (CA) 51/2023 & IA(CA) 47/2024

For consideration, call on 01.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)